## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1841
ANSWERED ON:29.11.2001
RADAR SURVEILLANCE
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMJI MANJHI;RAMSHETH THAKUR

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the large parts of the country are not under radar surveillance causing security threat to the nation;
- (b) if so, the facts thereof and the reasons therefor; and
- (c) the steps taken by the Government to have complete radar surveillance in the country?

## **Answer**

## MINISTER OF DEFENCE(SHRI GEORGE FERNANDES)

- (a) & (b): The Air Force has adequate air-space surveillance capability along the frontiers. The resources of Indian Air Force and Civil Aviation are being optimally combined for effective air-space surveillance. Methods for improving the surveillance capability are further being addressed, keeping in view the fact that the radar surveillance of the entire air-space of the country requires immense resources.
- (c) To improve the security of airspace, Government has constituted Government Committee on Airspace Management (GCAM) to look at all aspects of airspace surveillance and management. This Committee would also assess the needs to integrate civil and military radars, and the requirement for additional surveillance equipment.